

(2) A statement (Hindi and English version) showing reasons for delay in laying the above Report. [Placed in Library See No. Lt—2813/81].

Notification under Central Excise Rules 1944

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) : I beg to lay on the Table a copy of Notification No. G.S.R. 804 (Hindi and English versions) published in Gazette of India dated the 29th August, 1981 together with an explanatory memorandum exempting alkyd and maleic resins including fumeric resins whether or not modified (but excluding moulding powder or compounds in any form) from excise duty and defining the varieties of resins, issued under the Central Excise Rules, 1944. [Placed in Library. See no. LT-2814/83].

Vegetable Oil Products Control (Amendment) 1981

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY) : I beg to lay on the Table a copy of the Vegetable Oil Products Control (Amendment) order 1981 (Hindi and English versions) published in Notification No. G.S.R. 463(E) in Gazette of India, dated the 31st July, 1981 together with a corrigendum thereto published in Notification No. G.S.R. 502(E) in Gazette of India dated the 1st September, 1981, under sub-section (6) of Sec. 30 of the Essential Commodities Act, 1955. [Placed in Library. See No. 2815/81].

(Interruptions)**

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions)**

MR. DEPUTY-SPEAKER: I am sorry, all sides may accuse me, we have now gone to the next item.

(Interruptions)

12.18 hrs.

BEEDI WORKERS WELFARE CESS (AMENDMENT) BILL***

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): on behalf of Shri Narain Dutt Tiwari I beg to move for leave to introduce a Bill to amend the Beedi Workers Welfare Cess Act, 1976.

MR. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill to amend the Beedi Workers Welfare Cess Act, 1976.”

The Motion as adopted.

SHRIMATI RAM DULARI SINHA: I introduce† the Bill.

MR. DEPUTY-SPEAKER: Now Matters under 377. Shri Chintamani Panigrahi.

SHRI CHINTAMAMI PANIGRAHI (BHUBANESHWAR) : A private business concern of Orissa.

(Interruptions)

श्री रणवीर सिंह (केसर गंज) :
उपाध्यक्ष महोदय पिछले ईद के पवित्र

MR. DEPUTY SPEAKER: Mr. Daulat Ram Saran.

(Interruptions)**

MR. DEPUTY-SPEAKER: No I have gone to the next. These will not be recorded.

(Interruptions)**

**Not Recorded.

***Published in Gazette of India Extraordinary, Part II, Section 2. dated 14-9-1981.

†Introduced with the recommendation of the President.